

C.S.DIAS, J.

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B.A.TMP. No.180 of 2020

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Dated this the 28th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post the bail application for further
consideration on 12.05.2020.

**C.S.DIAS
JUDGE**

kkj/28.4.2020